

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Alok Kumar Pandey will take up the following case today i.e. on 7th September, 2026 at 2:30 P.M. in Court No. 209 (Cent. Building).

FOR ORDERS (ON OFFICE NOTES)

1. CR. WJC/2781/2025 226 M. Miscellaneous	VISHI NAMAN JAIN VS THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, OLD SECRETARIAT PATNA. AND ORS	RITU RAJ SHUKLA RAVINDRA KUMAR SHUKLA SIDDHARTH RAJ	G.P. 14 KEDAR JHA
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Patna High Court
Dated, 7th September, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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